

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH  
OA 196/91 (PB) (T)

New Delhi, this 5th day of January, 1995.

Shri N.V. Krishnan, VC(A)  
Dr. Ms. A. Vedavalli, M(J)

Dr. V.K. Gupta  
s/o late Shri B.K. Gupta  
C-II/2, Bapa Nagar  
New Delhi-110 003

.. Applicant

Versus

Union of India, through  
Secretary to Govt. of India  
Min. of Finance, North Block  
New Delhi

The Chairman  
Central Board of Direct Taxes  
Min. of Finance  
North Block, New Delhi

Union Public Service Commission  
Dholpur House  
Shahjahan Road, New Delhi

.. Respondents

By Shri R.S. Aggarwal, Advocate

O R D E R (oral)

By Shri N.V. Krishnan, Hon'ble VC(A)

The applicant Dr. V.K. Gupta is present in person. He submits that the OA has become infructuous. In the circumstances, the OA is dismissed for that reason.

A. Vedavalli  
(Dr. A. Vedavalli)  
Member (J)  
5.1.95

N.V. Krishnan  
(N.V. Krishnan)  
Vice-Chairman (A)  
5.1.95

/tvg/